

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/89/6585/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee  
Member  
MACT, Dhubri.

Dated Guwahati, the <sup>th</sup>10 December, 2021

Sub:- **Earned leave along with station leave permission.**

Ref:- Letter No.MACT/ESSTT/DHU/02/2021/729 DTD. 09.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for ten days from 22.12.2021 to 31.12.2021 (suffixing 01.01.2022 and 02.01.2022) along with station leave permission for the said period**, has been granted.

Further, you are asked to hand over charge of your Court and office to the District and Sessions Judge, Dhubri, and in his absence to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

Sd/-

**JOINT REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-128/89/6586-/A, dated 10.12.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.

2. The District and Sessions Judge, Dhubri for information and necessary action.

✓ 3. The Project Manager, Gauhati High Court, Guwahati.

  
**JOINT REGISTRAR (VIGILANCE)**

Rd/-